IN THE HIGH COURT OF BOMBAY AT GOA. LD-VC-CW-213/2020

Saniya Abhinav Gupta ...Petitioner.

Vs

Abhinav GuptaRespondents.

Ms. A. Desai, Advocate for the petitioner. Shri A. Palekar, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J. Date: 14th October 2020.

PC.

Respondent's counsel seeks time to file reply.

2. Post the matter on 4.11.2020.

DAMA SESHADRI NAIDU, J.

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